

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.101
CP-115/241- 242/ND/2022
Contempt Petition/8/2024

IN THE MATTER OF:
Ms. Manisha Saxena

...APPLICANT

Vs

M/s. Caliber Tech Solutions Pvt. Ltd. and Ors.

...RESPONDENT

Section
U/s 241-242

Order delivered on 02.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/ Applicant
For the Respondent

:
:Adv. Aman Thukral, Adv. Himanshu
Harbola, for R-5

ORDER

Cont.P./8/2024

Ld. Counsel on behalf of the Applicant is present and sought time to file an amendment application in this matter. In view of this, list the matter on **03.06.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)